

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A. NO. 524 OF 2011

Friday, this the 16th day of March, 2012

CORAM:

**HON'BLE Dr.K.B.S RAJAN, JUDICIAL MEMBER
HON'BLE Ms. K. NOORJEHAN, ADMINISTRATIVE MEMBER**

Vilasini K
Stenographer (Vol.Rtd.)
Ramapriya, Karunya Nagar
Ramavarmapuram (P.O)
Thrissur
Kerala

Applicant

(Party in person)

Versus

1. **Union of India**
represented by the Secretary to the Government of India
Ministry of Information & Broadcasting
New Delhi
2. **The Director General**
News Services Division, All India Radio
Akashvani Bhavan
Parliament Street
New Delhi
3. **The Station Director**
All India Radio, Vazhuthacaud
Thiruvananthapuram
4. **Station Engineer**
All India Radio
R.V Puram (P.O)
Thrissur
5. **Chief Controller (Pensions)**
Central Pension Accounting Office
Ministry of Finance
Trikoot-2, Bhikaji Cama Place
New Delhi – 110 066

6. Pay & Accounts Officer
All India Radio, 7, Kamarajasalai
Mylapore, Chennai - Respondents

(By Advocate – Mr. Sunil Jacob Jose, SCGSC)

The application having been heard on 16.03.2012, the Tribunal on the same day delivered the following:

ORDER

HON'BLE DR.K.B.S RAJAN, JUDICIAL MEMBER

When the case came up today, the counsel for the respondents produced a copy of the revised PPO and stated that it has been sent to the concerned bank. We have perused the PPO. No further order is necessary in this case. Therefore, this Original Application is closed without any further orders.

(Dated, this the 16th day of March, 2012)


K. NOORJEHAN —
ADMINISTRATIVE MEMBER


DR.K.B.S RAJAN
JUDICIAL MEMBER

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